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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

CP No. 196/97  
OA No. 1095/96

New Delhi, this the 2nd Day of September, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)  
Hon'ble Shri N. Sahu, Member (A),

Shri Sajjad Khan,  
Resident of D-301, Pragati Vihar Hostel,  
New Delhi Petitioner

(By Advocate: Shri H.K. Gangrwan)

-Versus-

Union of India, through

1. Shri Ajit Kumar,  
Secretary  
Ministry of Defence,  
New Delhi-110 001.
2. Shri A.P. Sharma,  
Chief Administrative Officer and  
Joint Secretary (T),  
Ministry of Defence,  
C-II Hutmants, New Delhi.

(By Advocate: Shri Madhav Panikar)

ORDER (Oral)  
Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)

It is stated that the order complained against has been complied with now, even though with some delay. In the circumstances of the case that the order passed has been produced by way of an affidavit to this court, we dispose of this CP and discharge the notice.

*Narasimha Sahu*

(N. Sahu)  
Member (A)



(Dr. Jose P. Verghese)  
Vice Chairman (J)